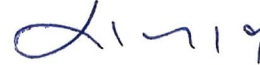


OFFICE OF DISTRICT & SESSIONS JUDGE, UDAIPUR

Date : 23-04-2021

ORDER

In view of notice dated 23-04-2021 of Hon'ble The High Court, whereby Court and Office work in all the Subordinate courts/ Special Court/ Tribunals of the state has been notified to be suspended on 24-04-2021 due to imposition of weekend curfew, It is hereby notified that urgent nature cases listed before all the Deputed Courts of the Judgeship shall remain adjourned and now be taken up on Monday 26-04-2021 by respective Deputed Courts.



23.4.2021
District & Sessions Judge,
Udaipur

No. : EV/DJR/2021/03

Date : 23-04-2021

Copy Forwarded for information and necessary action :-

1. All the Courts as per Standard Endorsement "B"
2. District Collector, Udaipur
3. S.P. Udaipur
4. ADP, Udaipur with note to circulate all officers subordinate to him.
5. Superintendent Central Jail, Udaipur with direction to circulate all sub-Jail subordinate to him.
6. Public Prosecutor, Udaipur
7. Sr. Reader of the Court
8. Judicial Section of the Court
9. President, Bar Association, Udaipur/Jhadhol/Kherwara/Salumber/Mavli/Bhindar/Kanore/Vallbhnagar/Sarada/Kotra/Gogunda
10. Court Manager
11. System Officer with direction to upload on the official website of the court.
12. All S.H.O's of the District Through E-Mail.
13. Notice Boards of the Court and District Bar Association.


23.4.2021
District & Sessions Judge,
Udaipur